NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES:

Mr. Pravin Jain

V/s.

M/s. Diastar Jewellery Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

I) Pramod Bhosle Counsel for the

Petitioner

Alv. for the

Petitioner

(Kookeeder CASSOCIATES)

<u>Order</u> <u>CP No. 79/397-398/CLB/MB/MAH/2010</u>

The Petitioner side is present. On verification of the Attendance sheet file, it appears that the Respondent side is regularly irregular in attending before this Bench, in fact, since he was not present on the last hearing i.e., on 23.11.2016, the Respondent side was given last chance to appear and argue the matter on 5/1/2017 i.e. today, but today also the Respondent Counsel has remained absent.

In view of the same, the Petitioner is directed to proceed with the matter on the next date of hearing i.e. on 12.1.2017 notwithstanding the absence of the Respondent side counsel.

> Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

> > Sd/-

V. NALLASENAPATHY Member (Technical)